

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:2617

ANSWERED ON:16.08.2004

AMENDMENT IN LABOUR LAWS

Chatterjee Shri Santasri;Chowdhury Shri Adhir Ranjan;Gangwar Shri Santosh Kumar;Jena Shri Mohan;Shaheen Shri Abdul Rashid;Vasava Shri Mansukhbhai D.

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government is contemplating to enact comprehensive labour laws to safeguard the interests of the working class;
- (b) if so, the details thereof;
- (c) whether the Government are also considering any plan for amending the labour laws in the era of liberalisation and to make our foreign trade competitive in the international market; and
- (d) if so, the details thereof?

Answer

MINISTER OF LABOUR AND EMPLOYMENT (SHRI SIS RAM OLA)

(a) to (d): Various labour laws have been enacted by the Government to deal with different aspects of labour. They are comprehensive in nature and are amended from time to time keeping in view the emerging needs. It is a continuous process.